

Name of the corporate debtor: Brahmaputra TMT Bars Private Limited; Date of commencement of liquidation: 13/10/2023;
List of stakeholders as on: 31/01/2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Assam Power Distribution Company Limited	State	U40109AS2003 SGC007242	12-11-2023	13,62,65,593.65	8,41,90,880.24	Electricity Dues	Nil	N.A.	99.11%	NIL	NIL	5,20,74,713.41	NIL	Amount of Admitted claim is modified subsequent to receipt and verification of additional documents and with the permission of Adjudicating Authority.
2	Employees' State Insurance Corporation	Central		12-11-2023	17,91,179.00	7,029.00	ESI Contribution	Nil	N.A.	0.01%	NIL	NIL	17,84,150.00	NIL	Claim submitted in defective and incorrect Form. However, the amount was accepted based on the Books of Account of the Corporate Debtor.
3	Employees' Provident Fund Organisation	Central		17-11-2023	18,92,936.00	3,94,741.00	Provident Fund Contribution	Nil	N.A.	0.46%	NIL	NIL	14,98,195.00	NIL	Claim submitted in defective and incorrect Form after the last date for submission of claim. However, the amount was accepted based on the Books of Account of the Corporate Debtor.
4	Assistant Commissioner of Income Tax	Central		10-11-2023	7,83,220.00	3,58,390.00	Income Tax Demand	Nil	N.A.	0.42%	NIL	NIL	4,24,830.00	NIL	
					14,07,32,928.65	8,49,51,040.24				100.00%			5,57,81,888.41		